

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 6091**  
ANSWERED ON 01.04.2026

**DPR OF RENEWABLE ENERGY PROJECTS IN LADAKH**

6091. SHRI ASADUDDIN OWAISI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- a) the details of Environmental and Social Impact Assessment (ESIA) and Detailed Project Report (DPR) for the 13 GW Renewable Energy Projects in Ladakh along with the timeline;
- b) the details of schedule of completion of the ESIA, Aerial Drone/Unmanned Aerial Vehicle (UAV) topographic survey, soil investigation and resource assessment studies;
- c) whether these studies are available in the public domain and if so, the details of sources/places where they can be accessed and if not, the reasons therefor; and
- d) whether the Government would provide public access to baseline environmental and socio-economic datasets generated under the above studies including wildlife surveys, land use maps, grazing assessments, hydrology baselines and topographical data, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) to (b) Solar energy Corporation of India Ltd. (SECI) is the implementing agency for 13 GW Renewable Energy (RE) projects in Ladakh. SECI has conducted Environmental and Social Impact Assessment (ESIA) and shared with Union Territory (UT) Ladakh and *Ladakh* Autonomous Hill Development Council (LAHDC) for review. The project is implemented under Renewable Energy Company (RESCO) /Developer mode.

The ESIA, Aerial Drone/Unmanned Aerial Vehicle (UAV) based topographic survey, soil investigation and resource assessment studies have been completed.

(c) to d) The aforesaid studies included data pertaining to wildlife surveys, land use maps, grazing assessments, hydrology baselines and topographical data. The studies were part of internal project processes and are not presently available in the public domain.

The dissemination of such information is governed by considerations of project confidentiality, competitive bidding processes and data sensitivity. However, during the tendering process, relevant information, as required, is made available to the prospective bidders to facilitate informed decision-making regarding project feasibility in that region.

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